Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 188/2020 & IA 2063/2019 in DFR No. 2388/2019 (IA 188/2020 - For condonation of delay in refiling the Appeal & IA 2063/2019 - For condonation of delay in filing the Appeal)	Generation and Distribution Corporation Limited VS Central Electricity	2388/2019 Dated 18/11/2019	29/01/2020	Caveat No: 70 Date of Caveat Filing: date_formate(2019- 08-06) Filed By: Deepak Khurana Caveator Name: DB Power Ltd. Caveat No: 91 Date of Caveat Filing: date_formate(2019- 10-30) Filed By: Deepak Khurana Caveator Name: DB Power Ltd.	31/01/2020 Court - 2
2	IA 2173/2019 in DFR No. 2412/2019 (IA 2173/2019 - For condonation of delay in filing the Appeal)	Tamil Nadu Generation and Distribution Corporation Limited VS Central Electricity Regulatory Commission & Anr.	2412/2019 Dated 09/12/2019	29/01/2020		31/01/2020 Court - 2